

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 121 OF 2015

Dated: 16th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Sasan Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1

Mr. G. Umapathy R-2

Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R-3 to R-6

Mr. Abhijeet Rastogi
Mr. Rahul Dhawan for R-11 & R-12

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-14

Mr. Bipin Gupta
Mr. Sunil Bansal for R-7 to R-9

ORDER

We have heard learned counsel for the parties.

List the matter for hearing on **29.05.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ss/vt